

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI

RAMANAND YADAV): (a) In Madhya Pradesh, 24944 identified problem villages were left to be covered as on 1-4-80, out of which 1099 villages had not been provided with a Source of drinking water as on 1st April, 1985. Out of these 1099 uncovered villages, 421 villages have been provided with drinking water by the end of March, 1986. Of which 232 villages had been covered fully and 189 partially.

(b) By August, 1986, an additional 144 villages spilled over from the Sixth Plan period had been supplied with drinking water. Of these 57 had been covered fully and 87 partially covered. State Governments have been requested to cover all the problem villages spilled over from the Sixth Plan by 1987-88.

Maintenance of drinking water Facility extended to Villages

532. SHRI SURESH PACH-OURI: Will the Minister of AGRICULTURE be pleased to state:

- (a) Whether Government have set up any machinery to ensure that the drinking water supply facility which has been extended to villages of the country is being maintained properly; and

(b) if not, the reasons thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV): (a) and (b) States are responsible for the provision of drinking Water to rural areas and maintenance of supply systems created. The Central Government supplements the efforts of the States in implementing rural Water supply

scheme by providing financial assistance under the Accelerated Rural Water Supply Programme (ARWSP). Every State has a Department or Board which is responsible for the execution of rural Water supply Works and for providing Maintenance service. The State agencies concerned ensure that drinking water facilities extended to villages are being maintained properly. States have also been advised to take effective steps to ensure the involvement of the village community in maintenance activities. State Governments have been permitted to use 10% of MNP plan funds for maintenance.

Supply of drinking water to villages

533. SHRI SURESH PACH-OURI: Will the Minister of AGRICULTURE be pleased to state whether Government have conducted any survey to ensure that the provision of at least one source of drinking water supply to 1.92 lakhs problem villages of the country is maintained properly?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV): Provision of drinking water supply to rural areas and maintenance of drinking Water sources created is the responsibility of the States. The Central Government only supplements the efforts of the States in implementing Rural Water Supply Schemes by providing financial assistance under the Centrally Sponsored Accelerated Rural Water Supply Programmes (ARWSP). No specific national level survey has been so far conducted on the status of maintenance of drinking Water sources provided to 1.92 lakh problem villages covered with at least one source of clean drinking water during the Sixth Plan. However, a system of concurrent evaluation of rural water supply schemes